

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

No.CPC.17/1998  
Arising out of  
O.A.No.752/1997

Date of order : 28.07.2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Dr. A.R. Basu, Administrative Member

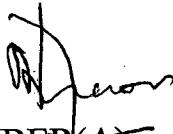
GAUTAM DUTTA & ORS.  
VS.  
N.K. CHIDAMBARAM & ANR.  
(UNION OF INDIA & ORS.)

For the applicants : Mr. B. Chatterjee, counsel  
For the respondents : None

ORDER

Per Mr. B.V. Rao,J.M.

None appears for the applicant or the alleged contemners even when the matter is called for the second time. No prayer for adjournment has been made on behalf of either side. Accordingly, the matter is dismissed for default. No order as to cost.

  
MEMBER(A)

  
MEMBER(B)